DRDA Scheme

504. SHRI YERRA NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:

Written Answers

- (a) whether it is a fact that DRDA schemes are not being grounded due to lack of co-operation from national banks;
- (b) whether Government have examined the problem of availability of participation in backward areas by nationalised banks; and
- (c) the steps proposed to obtain better coordination by DRDAs from nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (DEPARTMENT OF RURAL DEVELOPMENT) UTTAM-SHRI BHAI PATEL): (a) No, Sir.

- (b) Yes Sir.
- (c) To ensure better coordination between DRDA and financial institutions regular review meetings at all levels arranged and bottlenecks with regard to credit support by Nationalised Banks etc. are sorted out on priority basis in the various Committees listed below :-
 - (i) Block Level Bankers Committee (BLBC) - Headed by Lead Officer of the district. It meets quarterly for the preparation of block cradit plan and remove operational prob-Iems in its implementation.
 - (ii) Block Level Block Consultative Committee (BLCC) - Headed by Sub Divisional Officer. The Committee monitors the progress of sanction of application and related issues
 - (iii) District Level Consultative Committee (DLCC) - This Committee headed by District Collector, allocates the share of credit disbursement to various banks and monitors the physical and financial progress of IRDP.
 - (iv) State Level Bankers Committee (SLBC)...The Committee reviews the

implementation of the Annual Action Plan/District Credit Plan.

to Chestions

(v) High Level Committee at Central Level (HLCC) - The HLCC headed by the Secretary, Ministry of Rural Development, Senior representatives from Government of India, Commercial Banks, NABARD and RBI, views the credit arrangements and recommends changes and improvements as and when required.

RBI has also set up a Committee known as "High Power Expert Committee" under the Chairmanship of its Dy. Governor to review and suggest modification for better implementation of IRDP.

Development Programme for Rural Women

YERRA 505. SHRI NARAYANA-SWAMY: Will the PRIME MINISTER be pleased to state:

- (a) whether Government are studying the impact of various rural development schems on rural women;
- (b) whether there has been any significant impact on the income of rural employed women due rural Development programme like the IRDP:

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOP-MENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL): (a) to (c) Special safeguards have been provided under various poverty alleviation programmes for providing both self-employment & wage employment to rural women. Accordingly, a target of 40 per cent has been fixed for rural women under Integrated Rural Development Programme (IRDP) and rer cent under Jawahar Rozgar Yojana (JRY) As a sub-scheme of TRDP, an exclusive programme, viz Development woman & children in Rural (DWCRA) is also under implementation. The impact of these programmes rural women, among others, are reviewed from time to time at Central and State levels and necessary steps initiatives are taken to improve the lot of rural women. During 1993-94, the coverage of women beneficiaries under IRDP was 33.64 per cent under JRY women had a share of 25.06 per cent in the total employment generated. The programme of DWCRA has also benefited the rural women in making them self confident and improve their social and economic status.

Development of Wasteland in Bihar

- .. 506. SHRI JANARDAN YADAV: Will the PRIME MINISTER be pleased to state:
- (a) how much wasteland was put to agricultural and horticultural use in Bihar during the last four years;
- (b) how much total wasteland was there in Bihar four years ago and how much is there now;
- (c) how much money was given to the State Government during this Period; and
- (d) what steps are being taken to develop the wastelands?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTE-LANDS DEVELOPMENT) (COL. RAM SINGH): (a) to (d) The information is being collected and will be laid on the Table of the House.

Irrigation Building Schemes to provide drinking water to Maharashtra

- 507. SHRI SATISH PRADHAN: Will the PRIME MINISTER be pleased to state:
- (a) whether Government have approved irrigation of bunding schemes to provide drinking water to Maharashtra; if so, the details of location;
- (b) what are the scheme that remain incomplete despite approval due to objections from forest and environmental departments; and
- (c) whether Government would consider introducing package deal inclusive of

approvals from all Government Departments prior to sanction of the Schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL); (a) No, Sir.

(b) and (c) Does not arise.

पेयजल के एक स्रोत के संबंध में सबक्षण

- 508. श्री सुरेश पचौरी: क्या प्रवान मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या ब्राठ वर्षों के बाद देश के प्रत्येक गांव ब्रीर वासस्थल में पेयजल का कम से कम एक स्रोत उपलब्ध कराने का केन्द्रीभूत कार्य ब्रारभ हो चुका है;
- (ख) यदि हां, तो इस आश्चर्य को ग्रंजाम देने के लिये 10,000 करोड़ रुपये की धनराशि लगाई गईं थी;
- (ग) क्या 1986 के मुकाबले ऐसे वासस्यलों की संख्या अधिक है जहां शुद्ध जल उपलब्ध नहीं है;
- (घ) यदि हां, तो क्या 1985 के सर्वेक्षण से यह पता चला कि 1.62 लाख गांवों में पेयजल का मात एक स्रोत है;
- (ङ) क्या सरकार ने जल संबंधी श्रपने विभिन्न मिशनों में सर्वप्रथम प्रौद्धो-गिकी मिशन को ग्रारंभ किथा;
- (च) यदि हां, तो क्या यह फिशन का काम 1991 में पूरा हो जाना था लेकिन भ्रभी भी 2,365 समस्याग्रस्त गांव है;
- (छ) क्या सरकार ने 1991 में एक ग्रौर सर्वेशण के लिये कहा था जो अक्तबर, 1993 में पूरा हो गया ग्रौर जिल्ने यह पता चला कि 60,000 गांव जल रून रहित है ग्रौर 1.20 लाख वास स्थल जल रहित है;